

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1451
ANSWERED ON:27.11.2007
COMPENSATION FOR RIOT VICTIMS
Dhindsa Shri Sukhdev Singh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has worked out a complete compensation package for the victims and their families of the anti-sikh riots of 1984 in Delhi;
- (b) if so, the details thereof; and
- (c) the amount of compensation disbursed so far alongwith the number of beneficiaries?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI V. RADHIKA SELVI)

- (a) & (b): Central Government sanctioned a Rehabilitation Package to provide relief to the victims of 1984 riots in various States including Delhi on 16.1.2006. A copy of the sanctioned 'Rehabilitation Package' is enclosed as annexure.
- (c): As per information made available by GNCT of Delhi, they have disbursed an amount of Rs. 128,03,24,667/- among 8369 beneficiaries.